

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:304
ANSWERED ON:11.12.2001
DRUG PEDDLING
IMAM SANADI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether attention of the Government has been drawn to the news-item regarding selling of cocaine and drugs in the Capital appearing in the `Indian Express` dated August 28, 2001;
- (b) if so, whether it is a fact that drugs are being sold in several congested areas including clusters of economically weaker section in the Capital by cartels suspected to have links with Pakistan and Afghanistan;
- (c) if so, whether any investigations have been conducted in this regard;
- (d) if so, the details thereof; and
- (e) the number of persons arrested during the last three years and the names of localities where this trade is going on in the Capital?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)to(e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.304 DUE FOR ANSWER ON 11.12.2001

(a): Yes, Sir.

(b)to(d): While there is no conclusive evidence that the trafficking in narcotic drugs in Delhi is organized by cartels having links with Pakistan and Afghanistan, the possibilities of links with drug cartels are not ruled out. During the current year, Delhi Police detected two cases, one in which the accused person was an Afghan national and the other in which the accused persons were found to have visited Afghanistan frequently.

(e): During the period from 1999 to 2001 (upto 15th November, 2001), Delhi Police arrested 2118 persons from different parts of the City under the Narcotic Drugs and Psychotropic Substances Act, 1985. The number of persons arrested from the areas falling under the jurisdiction of the Police Stations at Hazrat Nizamuddin, Paharganj and Nabi Karim was slightly higher when compared to the number of persons arrested from any other area.